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Title: Introduction of the Displaced Persons Welfare Bill, 2011.

SHRI S. SEMMALAI (SALEM): I beg to move for leave to introduce a Bill to provide for rehabilitation of displaced persons and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for rehabilitation of displaced persons and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI S. SEMMALAI : I introduce the Bill.

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